

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.3945
TO BE ANSWERED ON 10-08-2017

Construction of Toilets

†3945. DR. KIRIT P. SOLANKI:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of guidelines, targets and time-frame prescribed by the Government for construction of toilets in rural areas, State-wise;
- (b) the funds allocated for the construction of toilets, State-wise; and
- (c) the details of most successful States in construction of toilets?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &
SANITATION**

(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) The **Swachh Bharat Mission (Gramin)** launched on 2nd October, 2014, with aim to attain Swachh Bharat by 2nd October, 2019, by providing access to toilet facilities to all rural households. The Guidelines of Swachh Bharat Mission (Gramin) was issued in December, 2014. Year-wise targets under SBM(G) are as under :-

Component	Year					Total Number
	14-15	15-16	16-17	17-18	18-19	
Individual household latrines(in crore)	0.6	1.2	1.5	1.7	1.84	6.84

(b) Since Swachh Bharat Mission (Gramin) is demand driven scheme, hence State-wise allocations are not made. However, State/UT wise year-wise, central share released during each of the last three years and the current year is at Annexure-1.

(c) The States of Sikkim, Kerala, Himachal Pradesh, Uttarakhand and Haryana have already been declared Open Defecation Free (ODF). Also, States of Gujarat, Rajasthan, Chhattisgarh, Madhya Pradesh, Arunachal Pradesh, Maharashtra, West Bengal, Assam, Odisha have registered good progress since the launch of SBM(G) on 2.10.2014.

Annexure-1.

Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.3945
due for reply on 10-08-2017

State/UT-wise, Central share released under SBM(G) during last 3 years and current year (Rs. in Crore)				
State/UT	2014-15	2015-16	2016-17	2017-18 (As on 7.8.2017)
A & N ISLANDS	0.00	3.40	3.00	5.00
ANDHRA PRADESH	116.10	234.17	342.21	165.20
ARUNACHAL PRADESH	14.61	38.71	65.09	66.55
ASSAM	185.78	474.27	747.58	300.65
BIHAR	0.00	221.55	131.86	0.00
CHHATTISGARH	28.12	144.72	584.46	320.74
D & N HAVELI	0.00	0.00	0.00	1.50
DAMAN & DIU				1.00
GOA	0.00	1.05	0.00	0.00
GUJARAT	156.07	478.22	751.23	252.94
HARYANA	5.93	32.76	68.79	0.00
HIMACHAL PRADESH	130.17	4.37	117.30	0.00
JAMMU & KASHMIR	103.08	4.05	59.51	73.91
JHARKHAND	23.05	97.32	455.46	184.61
KARNATAKA	312.54	450.77	419.56	113.83
KERALA	33.97	8.50	196.28	0.00
MADHYA PRADESH	0.00	374.33	1210.77	369.56
MAHARASHTRA	236.11	567.45	528.94	477.66
MANIPUR	9.18	44.19	27.28	0.00
MEGHALAYA	0.00	35.65	75.70	0.00
MIZORAM	0.00	3.32	10.98	0.00
NAGALAND	20.87	10.83	64.12	0.00
ODISHA	65.84	571.50	863.65	241.20
PUDUCHERRY	2.00	4.40	0.00	4.44
PUNJAB	0.00	38.70	197.02	132.61
RAJASTHAN	271.57	938.73	777.30	300.00
SIKKIM	3.89	6.12	6.87	1.21
TAMIL NADU	205.12	78.94	537.02	242.87
TELANGANA	105.62	128.39	135.72	70.63
TRIPURA	50.65	38.89	24.98	0.00
UTTAR PRADESH	237.99	565.39	1153.33	520.98
UTTARAKHAND	40.52	49.37	348.05	132.03
WEST BENGAL	371.52	712.92	655.50	251.05
	2730.30	6362.96	10559.58	4230.16